The clarification to be published on GeM portal is given below for approval:

S/No.	Query	Response
1	For MySQL and PostgreSQL whether open source or licensed enterprise edition required?	As per SOW section 4.1.2, the details of Database have been provided. In addition, Open Source for MySQL & PostgreSQL, but for implementing specified architecture like active-passive with automatic fail over & read query balancing among Secondary DB, it is up to the bidder to take up additional tools with enterprise license (to be procured and managed by bidder at their own expense)
2	Facing issue while quoting in GeM	To be taken up with GeM
3	Quantity and configuration of some items is different in GeM bid and BoQ in Scope of work Document, Kindly confirm which needs to consider?	As per bid document
4	Technical Evaluation Parameters (Object Storage as a Service) to be relaxed.	In case of unavailability of any feature, alternate solution to be provided in technical submission.
5	In Section 3 Eligibility Criteria, Pre-Qualification Criteria is not clear, as bidder can be either CSP or MSP. Please elaborate?	**MeitY Empanelled:** Applies to CSP, and in case of MSP it must summit Authorization of a MeitY Empanelled CSP for participating in this bid along with the CSP's MeitY empanelment letter. **Certifications:** - MSP: ISO 9001, ISO 20000, ISO 27001 - CSP: SOC1, SOC2, SOC3, ISO 22301 **Support:** - MSP: local technical support Office in India with 20 certified professionals. - CPS: Remote management Team (NOC +SOC) with minimum 100+ certified professional.
6	Support & Training	Training to be provided to IT Division mostly in online mode but if required then Engineer may have to visit for training to be provided in FSSAI HQ office, IT division.
7	In RFP VAPT audit is asked, Kindly confirm VAPT audit is to be considered for complete infra or for public IP only ?	**Vulnerability Assessment (VA)** will be required on complete infra instance wise i.e. for each VM, DB instances and images stored in Container Registry. **Penetration Testing (PT)** will be requires only at Public IPs.
8	Kindly confirm How many Cert-In Audits are expected and at what interval?	Audit is must for all migrated applications and a re-audit in case of any addition / change in the dynamic content of the application or within 2 years with effect from previous audit date whichever is earlier (As per Website Audit policy) - No. of audits is irrelevant as **Bidder is not required to include Audit cost** in this bid, but only to assist FSSAI by providing timely upgrade to latest stable versions of OS and its packages for Databases, Web Servers, libraries, framework etc.

9	Cloud Migration Services	Migration of all DNS Entries, VM's with approximate data size of 10 TB with minimal down time.
10	Kindly confirm if we need to consider the quantity of DR resouces from BoM OR as per clause?	Quantity as per BoM is to be considered for DR resources,
11	Kindly confirm who will be responsible for managing database?	Bidder is responsible for managing database.
12	Kindly confirm who will be responsible for providing database licenses?	Bidder is responsible for database licenses.
13	NOC & SOC may not be available with MSP's	NOC & SOC required from the CSP as clarified in point 5.
14	Request to add Private Experience along with (PSU/Central/State Govt.) in Section 3.1, Experience	Experiences in private sector will also be considered.
15	Request to allow all MeitY (Ministry of Electronics and Information Technology) empanelled Cloud Service Provider's (CSP's) i.e. Government community cloud (GCC) and (VPC) Virtual Private Cloud instead of limiting the tender to only GCC.	GCC As Per bit document